

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 50 of 2017**

**Dated: 27<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**New Usha Nagar Co-Operative Housing Society Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Ms. Raveena Dhamija for R-2

**ORDER**

Issue notice. Ms. Raveena Dhamija takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 17.04.2017. Dasti, in addition, is permitted.

List the matter on **17.04.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**